

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 168 of 2014 (SZ)

Applicant(s)

Respondent(s)

C.Shakuntala
Puthugovindapuram, Ambur 635802

Vs

1. The Loss of Ecology Authority
Chennai rep. by its Chairman
2. Tamil Nadu Pollution Control Board
Rep. by its Chairman
3. The District Collector, Vellore
(R2 & R3 are impleaded suo motu
By order dated 03.05.2016

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.A.Yogeshwaran

Shri N Sankaravadivel for R1
Mrs.Yasmeen Ali for R2
Mr.M.K.Subramanian, E.Manoharan,
& P.Velmani for R3

Note of the Registry	Orders of the Tribunal
Item No. 7	<p>Date: 19th September, 2017</p> <p>The matter relates to Loss of Ecology Authority. Since the Court has not been notified by the Government of India, post this application on 13.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">....., EM (Shri P.S. Rao)</p>